GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3054 ANSWERED ON 18TH DECEMBER, 2025

DAMAGES OF NEWLY CONSTRUCTED ROAD/BRIDGE OF NATIONAL HIGHWAYS

3054. SHRI VIJAY KUMAR HANSDAK:

SHRI BHUMARE SANDIPANRAO ASARAM:

SHRI NILESH DNYANDEV LANKE:

SHRI GYANESHWAR PATIL:

SMT. DELKAR KAKABEN MOHANBHAI:

DR. SHIVAJI BANDAPPA KALGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of roads, bridges and tunnels collapsed fully or got damaged partially after construction or while under construction by the National Highways Authority of India (NHAI) in various States across the country including Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli and Daman and Diu during the last five years, year-wise;
- (b) the estimated cost of repair of these damages, State-wise;
- (c) the names of the agencies/contractors entrusted with the construction of the said roads, bridges and tunnels, State/UT-wise;
- (d) the details of the penalties imposed and other action taken against the said agencies/contractors including blacklisting them;
- (e) the details of the Government agencies that were responsible for the quality control of the said projects, State/UT-wise;
- (f) the details of the action taken against the officers of the said agencies responsible for the said lapses; and

(g) whether Government can ensure to give proper directions to contractors/engineers to use high quality materials to avoid damages of NH Road, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (g) The work on National Highway stretch is executed through the contract agreement signed between the National Highway Authority of India and the agency. The contract/concession agreement specify the scope of work including the standards and specification to be followed for execution of work.

As per information provided by the executing agencies of National Highways (NHs) including National Highways Authority of India (NHAI), collapses/ major deficiencies in National Highway stretches (including in structures like Bridges, culverts etc.) during the last five years and current Financial Year have been reported for 72 projects / stretches. State / Union Territory (UT) – wise details of collapses / major deficiencies of NH stretches along with status of its rectification works and action taken against contractors, concessionaires, consultants, government officials etc. during the last five years and current Financial Year are annexed. Actions against defaulting agencies have been taken up as per the provisions of the Contract/ Concession agreement in cases of deficiencies/ damages, such as termination contract agreement, levying of penalties/ liquidated damages, debarment/blacklisting, declaring as non-performers etc.

11 officers were removed from service on account of performance assessment and other disciplinary actions taken on 11 officers for various reasons including negligence and dereliction of duties.

Remedial work to repair or reconstruct damages during construction or in the Defect Liability Period (DLP) is the responsibility of the Contractor/ Concessionaire at their own cost as per provisions of contract agreement except in those cases where the Contract Agreement has been terminated in which case the securities provided are forfeited. ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA UNSTARRED QUESTION NO. 3054 ANSWERED ON 18TH DECEMBER, 2025 ASKED BY SHRI VIJAY KUMAR HANSDAK, SHRI BHUMARE SANDIPANRAO ASARAM, SHRI NILESH DNYANDEV LANKE, SHRI GYANESHWAR PATIL, SMT. DELKAR KAKABEN MOHANBHAI AND DR. SHIVAJI BANDAPPA KALGE REGARDING 'DAMAGES OF NEWLY CONSTRUCTED ROAD/BRIDGE OF NATIONAL HIGHWAYS'.

State / Union Territory (UT) – wise details of collapses / major deficiencies of National Highway stretches along with status of its rectification works and action taken against contractors, concessionaires, consultants, government officials etc. during the last five years and current Financial Year-

State	S. No	Name of the Project		Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
	2	SIx laning of Anandapuram- Pendurthi-Anakapalli section of NH-16 in Andhra Pradesh	2021	2 girders (G1&G2) on A1-A2 abutment of flyover were collapsed due to usage of multiple wooden blocks and improper supports for girders.	Remedial measures were completed by the Concessionaire at its own cost.
Andhra Pradesh	3	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.

		under Bharatmala Pariyojana on Hybrid Annuity Mode			
Bihar	4	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode		Issues reported by CRRI in quality of Concrete of superstructure in bridge at Km 264.946	Repair works taken up by Contractor as recommended in CRRI report
	5	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	Major deficiencies in structural elements	Damages of INR 25 Cr imposed on Contractor
	6	4-Laning of Sargaon- Bilaspur Section of NH- 200 (New NH-130) from Km 91+026 to Km 126+525 under EPC Mode		Crack in Cement Concrete Panels & RE Wall bulged at Km. 91, 96, 101, 102 & 106.	The EPC Contractor has commenced the rectification work at site.
	7	4-Laning of Simga- Sargaon Section of NH- 200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Action taken up for Panel Rectifications at the risk & cost of EPC Contractor.
Chhattisgar h	8	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanialala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km 217.358)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.
Himachal Pradesh	9	Four Laning of Parwanoo- Solan Section NH-22 (New NH-05) from Km 67.000 to Km 106.139, under NHDP phase-III on EPC basis in the State of	2022	Collapse of road stretch between km. 3.130 to 3.170 on the two-lane portion of the project highway (approach road to	Restoration work has been completed by EPC Contractor

		Himachal Pradesh.		Tunnel) of Parwanoo-Solan section of NH 05.	
	10	Six laning and Strengthening of NH-248A from existing km.2.740 (Rajiv Chowk) to km.11.682 in Gurugram under NHDP Phase-IV on Hybrid Annuity Mode in the state of Haryana.	2020	Span (P10–P11) of the under- construction flyover collapsed.	Debarment of Team Leader & SQME of Independent Engineer. Expert Committee constituted recommended dismantling of the collapsed span of the under-construction flyover and recasting of the segments and wings by Contractor at his own cost.
	11	Dwarka Expressway Pkg-III (Delhi/HR Border to start of RoB Gurugram)		Crushing of concrete in some	Penalty of Rs. 6.67 Cr on Contractor and Rs. 20 lakhs on Authority's Engineer imposed. Contractor and Authority's Engineer blacklisted for 3 months. Restoration/ repair works completed.
Haryana	12	Flyover and underpass at Hero Honda Chowk NH 48		settlement of the bituminous surface (MCW-01) on RHS at	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	13	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
	14	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by

					Contractor and majority of the rutted portion has been rectified.
Gujarat	15	Sanchore -Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in June month 2025, severe rutting at some	Penalty of ₹2.8 crore had been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/restoration works. The Project Director of NHAI was suspended.
Jharkhand	16	4 Laning of kutchery chowk to bijupara Secion of NH 75 from km 0.0 to km 34.00	2022	Cracked PQC panels	Performance Bank Guarantee of Rs 11.79 Crores encashed for non- rectification of defects
	17	Hospet-Bellary- Karnataka/AP Border from Km.280.080 to Km.375.450	2020	for 8.30 km.	Original Contract Terminated. New EPC Contractor is implementing the Balance works.
	18	4-laning of Hubli – Hospet section	2022		Contractor has initiated actions for rectification of damages.
Karnataka	19	Four laning of Goa- Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka to be executed as BOT Project on DBFOT Pattern under NHDP- IV:		Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024
	20	Two/Four Laning of BRT Tiger Reserve Boundary to Bengalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC Bangalore.

Kerala	21	Ch.174+150 (Thalssery-Mahe Bypass Section)	2020	01 Bridge (4 girders collpased)	Penatly of Rs. 1.00 Cr imposed on Contractor and Contractor debarred from partipating in Tender for a period of 1 year. Penalty of Rs. 20.00 lakhs imposed on Authority's Engineer. 2. Team Leader, Bridge Engineer of AE was terminated from the project and debarred for 2 years. 3. Project Manager of Contractor terminated from project.
	22	Neeleshwaram Section	2022 and 2025	Collapse of VUP at Ch. 72+927 in 2022 during construction Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on	Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	23	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile	Penalty of Rs. 30.74 Cr was imposed on Contractor
	24	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS)	Concessionaire debarred for 1 year.
	25	Neeleshwaram- Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	26	NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH – 66 (old NH-17) from Design Ch.	2025	RE wall collapsed	Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding

	27	298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana		Collapse of 4 PSC	for 01 month period or completion of investigation by the expert Committee whichever is later. NHAI, imposed penalty of Rs. 15.35 Lakhs. Bridge Engineer & Team
	<i>Z</i> 1	Tiluravoor-paravoor	2023	constructions	Leader of AE were Terminated.
	28	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojna	2025	Bridge (under	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
	29	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P- 202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	debarred from future bidding for 1 month.
	30	Bodhwad- Muktainagar - Barhanpur road Section - II Km 44/760 Km.78/145.	2020	Cracked panels	Contractor has initiated actions for rectification of damages. DLP period is extended by Six months.
Maharashtra	31	Construction of 4- laning Flyover of NH-6 integrated with ROB's & River Bridge including approach ramps service road footpath over RCC utility duct for Octroi Naka to Itwari and Inner Ring Road from Manewada to Kalamna and Rani Prajapati	2021	Sliding of P7 end of the single girder due to inadequate bracing after launching leading to collapse of 1 end of the girder.	Debarment of the Project Manager of Contractor for 3 months and Debarment of the Contractor for 9 months. The damaged Girder was replaced by Contractor at his own cost. Project Director, NHAI, transferred immediately.

	Square to Vaishnav Devi Square including ROB LC No. 71 &72 in Nagpur of NH-6			
32	Parbhani to Gangakhed	2021	Cracked panels	Contractor has executed the panel replacement / rectification works.
33	Section -II Kolde to Khetia Road km.50+200 to 98+800		Cracked panels	Contractor has initiated actions for rectification of damages.
34	Amdi - Saoner	2022	Cracked panels	Contractor has initiated actions for rectification of damages.
35	Bal. Works of Fagne (Km. 510.000) to Maharashtra/Gujarat Border (Km. 650.794) on NH-06 (New NH-53)	2022	Damages observed in Slab of Major Bridge at Ch.547.344	Structure was Audited by VNIT Nagpur. As per the recommendation of VNIT, Nagpur, Contractor has taken up reconstruction of slab.
36	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.
37	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
38	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
39	Balance work for 4- laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
40	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.

41	Rehabilitation and up- gradation of NH-66 (Old NH-17) form km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.
42	NHDP-IV on EPC Mode. Rehabilitation and Upgradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
43	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	Post construction defect s are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.
44	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) form km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
45	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.

		configuration lane, length 21.00 Km. in the state of Mahrashtra on EPC Mode.			
	46	Delhi Vadodara Expressway NE-4 Pkg.06	2024	2024	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	47	Delhi Vadodara Expressway NE-4 Pkg.07	2024	Rutting, Raincuts, potholes & settlement	
	48	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	49	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
Rajasthan	50	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
	51	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer.

	52	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works. Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	53	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	54	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	55	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur–Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
Telangana	56	Four Laning of NH-161 from Mangloor (Design Km 86.788 /existing Km 91.350 to	2022	At some locations Rutting and Bleeding was observed in the	Penalty of of Rs.134.784 Cr. imposed towards Breach of maintenance obligations.

		Telangana/Maharashtr a Border (Design Km 135.751/ Existing Km 140.873) in the state of Telangana under Bharatmala Pariyojana on Hybrid Annuity Mode (Package-III)		Project Highway during O&M Period 3 Girders (G1, G2 &	
	57	4-laning of Madurai - Chettikulam section from Km 0.000 to Km 7.300.	2021	of down ramp	Contractor has replaced the girders at the said locations at his own
Tamil Nadu	58	4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440	2022 and 2025	on P16-P17 of RHS Carriageway fell down due to failure of hydraulic jacks at Km 107+400 Anaikarai Major Bridge across Kollidam river. In 2025: The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from	In 2022: A penalty amounting to Rs. 7.305 crore (being 0.5% of the BPC) had been imposed and recovered from the Concessionaire. The collapsed span has been reconstructed by the Concessionaire with their own cost. In 2025: The rectification work completed by the Concessionaire at their own cost.
	59	4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490	2023	approach (LHS side) have been disconnected from	Based on report of Expert Committee, restoration work using soil nailing completed by Contractor.
Uttar Pradesh	60	Rehabilitation and Up- gradation from km. 285.000 to 326.000 of NH-76 (Kalupur - Lalta Road) to two lane with paved shoulder on EPC mode in the state of	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report

		Uttar Pradesh			completed.
	61	Rehabilitation and Up- gradation from km. 178.000 to 215.000 of NH-76 (Kabrai – Banda Road) to two lanes with paved shoulder on EPC mode in the state of Uttar Pradesh	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report completed.
	62	Lucknow Ring Road Pkg-3A		·	Contractor has initiated process for rectification of damages.
	63	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh. (Job No. CE-RO-LKO/NH(O)/NH-731A/2021-22/627 dt 05-01-2022)	2025	Cracks observed over DBM due to percolation of rain	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
Uttar Pradesh & Uttarakhand	64	4L of Haridwar-Nagina section of NH-74	2023		Contractor has initiated process for rectification of damages.
Uttarakhand	65	Construction, Operation and Maintenance of 2-Lane Bi- Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu-Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH- 94) in the state of Uttarakhand	2023	Collapse at cavity in under construction Silkyara Tunnel.	Rectification measures taken up by the EPC contractors at its own cost. Actions as per the Investigation Committee Report initiated.
West Bengal	66	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km	2023	Cracks in PQC panels	Repaired at the Risk and Cost of EPC Contractor.

		West Bengal			
	67	Construction of 4- Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year.
Odisha	68	Completion of Balance Work Panikoili – Rimuli section of NH-215 (New NH-20) from Km.0.000 to Km.163.000 (Design Chainage Km0.000 to 166.173) in the state of Odisha in single percentage item rate Contract	2022	work of Belabahali Major Bridge LHS at Km.35.341 which	Restoration work executed by Contractor at his own Cost based on the recommendation of Expert Committee constituted.
	69	Chandikhole-Bhadrak Section of NH-16	2023	1. Faulty Design in Bridge at km. 96+326: 2. Bridge at km. 79+614: The span A1-P1 had dislodged from the pier P2 due to breaking of the cantilever Portion of the pier cap and had fallen on the ground. Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2". Damages of deck slab and girders of the dislodged span.	1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key Personnel of Concessionaire suspended. 2. For Bridge at km. 79+614: Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision Consultant. Debarment of DPR Consultant for 1 year. The cost of entire remedial measures / reconstruction recovered from the Concessionaire.

Assam	70	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1- P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Andaman & Nicobar Islands	71	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar Islands (Total length 25.00 km) on EPC Mode" (Package-VII)	2024	Distress, sinking of pavement at various locations.	Rectification works completed.
	72	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues including bad workmanship.	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRRI-CSIR report.